

**Post Offices in Andhra Pradesh**

300. SHRI JANARDHANA REDDY : Will the minister of COMMUNICATIONS be pleased to state :

(a) the number of villages in Andhra Pradesh which are still without Post Offices; and

(b) the number of Post Offices proposed to be opened in the villages in the State during 1977-78 ?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES) : (a) 14,119 out of 27,221 villages in Andhra Pradesh are without Post Offices.

(b) 155.

**Telephone connections in Andhra Pradesh**

301. SHRI N. JANARDHANA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges (i) opened during the last two years and (ii) proposed to be opened during the current year in Andhra Pradesh ; and

(b) the number of telephone connections provided in Andhra Pradesh during the last two years and the number of pending applications for new connections ?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES) :

(a) (i) 50 exchanges were opened in 1975-76 and 76 in 1976-77.

(ii) 100 exchanges are proposed to be opened during the current year.

(b) 9820 connections were provided in 1975-76 and 10266 in 1976-77.

Pending applications as on 1-6-77 are 3317.

**Wages for agricultural workers**

302. SHRI SANAT KUMAR RAHA :

DR. Z. A. AHMAD :

SHRI JAGIT SINGH ANAND :

SHRI LAKSHMANA MAHA-PATRO :

SHRI BHOLA PRASAD :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) the rates of minimum wages for agricultural workers now fixed by each State Government and Union Territory;

(b) whether all the State Governments and Union Territories have refixed the revised rates of minimum wages for the agricultural workers; and

(c) if not what further steps Government propose to take to have the revised rates fixed by the remaining State Governments and Union Territories?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) to (c) Almost all the State Governments/Union Territories have fixed/revised minimum wages under the Minimum Wages Act, 1948 in respect of agricultural labour. A statement indicating the present position is appended.

**Statement****State-wise Minimum Wages in Agriculture**

Name of the States	Date from which effective	Rates of wages
Central Government	18th September, 1976	Rs. 4.45 to Rs. 6.50 according to areas.
Andhra Pradesh	2nd December, 1975	Rs. 3.00 to Rs. 5.00 per day according to areas.

Name of the States	Date from which effective	Rates of wages
Assam	October, 1974	Rs. 5.00 to Rs. 6.00 per day or Rs. 4.50 to Rs. 5.50 per day with one meal, according to occupation.
Bihar	July, 1975	Rs. 4.50 to Rs. 5.00 per day plus Nashta (in all districts except East & West Champaran) according to areas.
Gujarat	5th January, 1976	Rs. 5.50 per day or Rs. 2,000/- per annum.
Haryana	31st December, 1975	Rs. 5.50 per day with meals or Rs. 7.00 per day without meals.
Himachal Pradesh	15th July, 1975	Rs. 4.25 per day.
Jammu & Kashmir	No minimum wages have been fixed so far.	
Karnataka	2nd October, 1975	Rs. 3.65 to Rs. 5.60 per day according to class of operation & type of land.
Kerala	15th September, 1975	Rs. 6.50 per day for light work and Rs. 8.00 per day for hard work.
Madhya Pradesh	2nd October, 1975	Rs. 3.50 to Rs. 4.00 per day according to zones.
Maharashtra	March, 1974	Rs. 3.00 to Rs. 4.50 per day.
Manipur	—	Rs. 6.50 per day.
Meghalaya	2nd September, 1975	Rs. 4.50 per day with meals or Rs. 5.00 per day without meals.
Nagaland	Minimum wages	fixed.
Orissa	1st January, 1976	Rs. 4.00 per day.
Punjab	11th July, 1975	Rs. 4.65 to Rs. 5.65 per day with meals or Rs. 6.70 to Rs. 8.70 per day without meals.
Rajasthan	January, 1975	Rs. 4.25 to Rs. 5.00 according to areas.
Sikkim	Minimum Wages Act, 1948 not yet extended.	
Tamil Nadu	2nd March, 1976	Rs. 3.50 to Rs. 5.00 per day (Adults). Rs. 2.10 to Rs. 3.00 per day (Non-adults) according to type of operations.
Tripura	15th August, 1975	Rs. 4.00 per day.
Uttar Pradesh	23rd October, 1975	Rs. 4.50 to Rs. 6.50 per day according to zones and type of work.
West Bengal	1st October, 1975	

## Daily Rate

	Basic	D.A.	Total
Adult:	5.60	2.50	8.10 per day
Child:	4.00	1.82	5.82 per day

## Monthly Rate

Adult:	80.60	65.10	145.70
Child:	39.00	47.25	86.25

The Calcutta High Court has issued injunction against the notification revising the minimum wages for agricultural workers. However, all Distt. Magistrates & Dy. Commissioners have been asked to ensure, through persuasive methods, payment of minimum wages not below Rs. 6.63 per day in case of adult workers and Rs. 4.74 per day in case of children.

Andaman & Nicobar Islands	1st June, 1976	Rs. 5.50 per day.
Arunachal Pradesh	No Agricultural workers.	
Chandigarh	15th July, 1975	Rs. 5.50 to Rs. 7.50 per day with meals or Rs. 6.25 without meals.
Dadra & Nagar Haveli	15th April, 1976	Rs. 5.50 per day.
Delhi	1st October, 1975	Rs. 6.75 per day or Rs. 175.50 per month.
Goa, Daman & Diu	24th November, 1975	Rs. 4.00 to Rs. 5.00 per day according to class of work.
Lakshadweep	No agricultural workers in the territory.	
Mizoram	Committee appointed to advise Government on the fixation of minimum wages in agriculture.	
Pondicherry	1st May, 1976	Rs. 3.50 to Rs. 9.00 per day according to areas and nature of work

303. [Transferred to the 23rd June, 1977.]

विदेशों में बसे भारतीय मूल के लोगों की समस्याएं

304. श्री प्रकाश वीर शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार विदेशों में बसे हुए भारतीय मूल के व्यक्तियों की समस्याओं के अध्ययन के लिए विदेश मंत्रालय में एक विशेष विभाग खोलने के किसी प्रस्ताव पर विचार कर रही है; और

(ख) यदि हां, तो इस सम्बन्ध में व्यौरा क्या है ?

†[Problems facing persons of Indian origin settled abroad]

304. SHRI PRAKASH VEER SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to create a special cell in his Ministry to study the problems of persons of Indian origin settled abroad; and

(b) if so, what are the details in this regard?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी) :

(क) और (ख) जी हां। व्यौरा अभी तैयार किया जा रहा है।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE) : (a) and (b) Yes, Sir.

The details are currently being worked out.]

दक्षिण भारत में संसद के एक अधिवेशन का आयोजन

305. श्री प्रकाशवीर शास्त्री : क्या संसदीय कार्य और भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दक्षिण भारत के किसी स्थान में संसद का एक अधिवेशन करने की संभावना पर विचार किया जा रहा है ;

(ख) यदि हां, तो इस सम्बन्ध में व्यौरा क्या है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो क्या वित्तीय कारणों के अलावा भी ऐसे कोई कारण हैं जो दक्षिण भारत में संसद का एक अधिवेशन करने के मार्ग में बाधक हैं ?

†[ ] English translation.